

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 431/59/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2018**

**NAME OF THE COMPANY: M/s. Tara Chopra V/s. Sir Sobhaa Singh Public  
Charitable Trust & Ors.**

**SECTION OF THE COMPANIES ACT: 59**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
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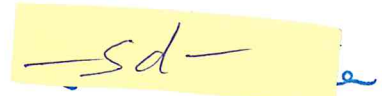
**Present:** Mr. Nikhil Parikshit, Advocate for the Petitioner.  
Ms. Kritika Bhardwaj and Ms. Nishtha Khurana, Advocate for R-2  
Ms. Monica Phartyal, Advocate for Respondent 4

**ORDER**

Request for an adjournment is being made by counsels on grounds that the mediation is still in progress. At their request, adjourned to 15<sup>th</sup> January, 2019.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**